



No.DJA.I/Gen./2020

High Court of Karnataka,
Bengaluru,
Dated: 02.06.2020

CORRIGENDUM

Please read the dress code prescribed in Circular of even number dated 30th May 2020 at 4th and 5th lines as under:

“the option of wearing plain white-shirt/white-salwar-kameez or any sober colour/saree of any sober colour, with plain white neck band instead of regular prescribed dress.”

BY ORDER OF THE HON'BLE HIGH COURT,

**Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL**

Copy for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City, Bengaluru.
2. The Chief Judge, Court of Small Causes, Bengaluru.
3. All the Prl. District & Sessions Judges in the State.
4. The Prl. Judge, Family Court, Bengaluru and all the Judges of Family Courts in the State.
5. All the Presiding Officers of Industrial Tribunals and Labour Courts in the State.
6. The Central Project Co-ordinator, High Court of Karnataka, with a request to web host the above Notification under the High Court Website.
7. Circular file.
8. Office Copy.

With a request to circulate the same amongst all the Judicial Officers and Bar Associations coming under their Unit.